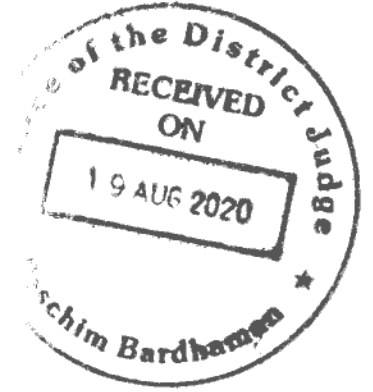


Office Order No. 78 dated 19/08/2020 of Commercial Court, Asansol

Commercial Court Asansol <commercialcourtasansol@gmail.com> Wed, Aug 19, 2020 at 12:49 PM
To: djpaschimbardhaman@gmail.com, dj.burdwan@gmail.com, djbirbhumcourt@gmail.com,
djbankura@gmail.com, puruliadj@rediffmail.com, distjudge_msd@yahoo.in

From :-
Sri Sourav Bhattacharya
Judge, Commercial Court, Asansol

Department.....English
Date.....19/08/2020
Serial No.....2067
Collection No.....
File No.....22-10 (Commercial)
Class.....




- To :-
i) The Ld. District Judge, Paschim Bardhaman.
ii) The Ld. District Judge, Purba Bardhaman.
iii) The Ld. District Judge, Murshidabad.
iv) The Ld. District Judge, Birbhum.
v) The Ld. District Judge, Purulia.
vi) The Ld. District Judge, Bankura.

Respected Sir (s),

Attached please herewith the office order no. 78 dated 19/08/2020 which speaks for itself. This is for your Honour's kind information with a request to upload it in the respective official website of the District Court.

Regards,

Yours truly,
Sd/- Sourav Bhattacharya
Judge, Commercial Court, Asansol
Mobile No. 9830124313

 Lockdown Suspension..pdf

OFFICE OF THE JUDGE, COMMERCIAL COURT AT ASANSOL
FOR THE DISTRICTS OF MURSHIDABAD, BIRBHUM, PURBA BARDHAMAN,
PASCHIM BARDHAMAN, PURULIA AND BANKURA

No. 78

Dated :- 19-08-2020

As per office order No.164 (G), dated 19/08/2020, the Ld. District Judge, Paschim Bardhaman has been pleased to suspend the functioning of all courts and offices of the judgeship on 20th August & 21st August, 2020 save and except respective police file.

It is extremely inconvenient and practically not possible to run this court on 20th August & 21st August, 2020 when the State will observe complete lockdown due to COVID – 19.

Accordingly, in terms of the said office order of the judgeship of Paschim Bardhaman, the functioning of the Commercial Court, Asansol shall remain suspended on 20th August & 21st August, 2020 subject to the approval to the Ld. District Judge, Paschim Bardhaman.

Whereas in order to inform the Bar Association of the respective six districts (where this court is exercising jurisdiction over matters under Commercial Courts Act, 2015, as amended), it would be appropriate to upload this office order in the respective official websites of the said District Courts subject to the permission of the respective Ld. District Judges.

Inform accordingly.

sd/

(Sourav Bhattacharya)
Judge, Commercial Court
Asansol
Judge
Commercial Court
at Asansol

No. 157, 157/1 to 157/6

Dated :- 19-08-2020

Copy forwarded for kind information to:

1. The Ld. Registrar, Commercial Courts Division, the Hon'ble High Court at Calcutta – with a prayer to request the respective Ld. District Judges of the said six districts to upload this office order in their respective official website.
- ✓ 2. The Ld. District Judges with a request to upload this office order in the official website of the respective District Court :-
 - (a) The Ld. District Judge, Paschim Bardhaman,
 - (b) The Ld. District Judge, Purba Bardhaman,
 - (c) The Ld. District Judge, Murshidabad,
 - (d) The Ld. District Judge, Bankura,
 - (e) The Ld. District Judge, Birbhum,
 - (f) The Ld. District Judge, Purulia.

Sourav Bhattacharya

Judge, Commercial Court
Asansol
Judge
Commercial Court
at Asansol